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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 125/9/HDB/2020
NAME OF THE COMPANY	Tata Projects Ltd
NAME OF THE PETITIONER(S)	Dynamic Cables Ltd
NAME OF THE RESPONDENT(S)	Tata Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. ARUN	Advocate	9000012726	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suma for P. Vikram	Adv.	9398187469	

ORDER

Counsel for Operational Creditor is present. It is reported by Ms G. Suma, Advocate that Shri P. Vikram, Advocate would be filing vakalat for Corporate Debtor.

For filing vakalat and reply/counter, list the matter on 20.04.2020.


Member (T)


Member (J)

Binnu